

[Mr. Deputy-Speaker]

ships come and berth for refuelling, and so far there is nothing so important as to need the interruption of the proceedings of this House, so far as this matter is concerned. It does not appear from what the hon. the Prime Minister has said that this indicates any particular tendency or any provocation for any world war—nothing of the sort. Under such circumstances, I do not give my consent.

Now the other thing I have received relates to law and order. The House will proceed to other business.

PAPERS LAID ON THE TABLE

NOTIFICATIONS MAKING AMENDMENTS TO CINEMATOGRAPH (CENSORSHIP) RULES, 1951

The Minister of Information and Broadcasting (Dr. Keskar): I beg to lay on the Table under section 8(3) of the Cinematograph Act, 1952, a copy of each of the following Notifications making certain further amendments to the Cinematograph (Censorship) Rules, 1951:

- (1) Notification No. 35/23/51-F (C.C.R.A/4), dated 29th December 1952, S.R.O. 85. [Placed in Library. See No. S-9/53.]
- (2) Notification No. 35/23/51-F (C.C.R. A/5), dated 12th January 1953, S.R.O. 143. [Placed in Library. See No. S-9/53.]
- (3) Notification No. 6/1/53-FII. (C.C.R.A/6) dated 6th February 1953, S.R.O. 309. [Placed in Library. See No. S-9/53.]

NOTIFICATIONS ISSUED UNDER THE REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, 1952

The Minister of Works, Housing and Supply (Sardar Swaran Singh): I beg to lay on the Table, under subsection (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952, a copy of each of the following notifications issued by the Ministry of Works, Housing and Supply:

- (i) Notification No. 10739-WII/52, dated the 29th December, 1952. [Placed in Library. See No. S-8/53.]
- (ii) Notification No. 665-WII/53, dated the 16th January, 1953. [Placed in Library. See No. S-8/53.]

- (iii) Notification No. 1526-WII/53, dated the 5th February, 1953. [Placed in Library. See No. S-8/53.]

APPROPRIATION (RAILWAYS) BILL

The Minister of Railways and Transport (Shri L. B. Shastri): I beg to move*:

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1953-54 for the purposes of Railways be taken into consideration.”

Mr. Deputy-Speaker: The question is:

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1953-54, for the purposes of Railways be taken into consideration.”

The motion was adopted.

Clauses 1, 2, 3 and the Schedule, the Title and the Enacting Formula were added to the Bill.

Shri L. B. Shastri: I beg to move:

“That the Bill be passed.”

Mr. Deputy-Speaker: The question is:

“That the Bill be passed.”

The motion was adopted.

GENERAL BUDGET, 1953-54

DEMANDS FOR GRANTS ON ACCOUNT

Mr. Deputy-Speaker: The question is:

“That the respective sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President, on account, for or towards defraying the charges during the year ending the 31st day of March, 1954, in respect of the corresponding heads of all the Demands, entered in the second column thereof.”

The motion was adopted.

*Moved with the previous sanction of the President.

[The motions for Demands for Grants on Account which were adopted by the House are reproduced below.—Ed. of P. P.]

DEMAND No. 1—MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 6,02,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Commerce and Industry'."

DEMAND No. 2—INDUSTRIES

"That a sum not exceeding Rs. 99,18,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Industries'."

DEMAND No. 3—COMMERCIAL INTELLIGENCE AND STATISTICS

"That a sum not exceeding Rs. 4,36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Commercial Intelligence and Statistics'."

DEMAND No. 4—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 3,35,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Commerce and Industry'."

DEMAND No. 5—MINISTRY OF COMMUNICATIONS

"That a sum not exceeding Rs. 1,01,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Communications'."

DEMAND No. 6—INDIAN POSTS AND TELEGRAPHS DEPARTMENT (INCLUDING WORKING EXPENSES)

"That a sum not exceeding Rs. 3,66,69,000 be granted to the President, on account, for or towards defraying the charges during the

year ending on the 31st day of March, 1954, in respect of 'Indian Posts and Telegraphs Department (Including Working Expenses)'."

DEMAND No. 7—METEOROLOGY

"That a sum not exceeding Rs. 9,08,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Meteorology'."

DEMAND No. 8—OVERSEAS COMMUNICATIONS SERVICE

"That a sum not exceeding Rs. 7,58,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Overseas Communications Service'."

DEMAND No. 9—AVIATION

"That a sum not exceeding Rs. 24,61,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Aviation'."

DEMAND No. 10—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF COMMUNICATIONS

"That a sum not exceeding Rs. 69,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Communications'."

DEMAND No. 11—MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 2,18,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Defence'."

DEMAND No. 12—DEFENCE SERVICES—EFFECTIVE—ARMY

"That a sum not exceeding Rs. 13,64,25,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of

March, 1954, in respect of 'Defence Services — Effective—Army'."

DEMAND No. 13—DEFENCE SERVICES—EFFECTIVE—NAVY

"That a sum not exceeding Rs. 94,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Defence Services — Effective — Navy'."

DEMAND No. 14—DEFENCE SERVICES—EFFECTIVE—AIR FORCE

"That a sum not exceeding Rs. 2,14,94,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Defence Services—Effective—Air Force'."

DEMAND No. 15—DEFENCE SERVICES—NON-EFFECTIVE CHARGES

"That a sum not exceeding Rs. 1,30,57,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Defence Services—Non-Effective Charges'."

DEMAND No. 16—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 42,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Expenditure under the Ministry of Defence'."

DEMAND No. 17—MINISTRY OF EDUCATION

"That a sum not exceeding Rs. 2,76,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Education'."

DEMAND No. 18—ARCHAEOLOGY

"That a sum not exceeding Rs. 3,69,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Archaeology'."

DEMAND No. 19—OTHER SCIENTIFIC DEPARTMENTS

"That a sum not exceeding Rs. 15,99,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Other Scientific Departments'."

DEMAND No. 20—EDUCATION

"That a sum not exceeding Rs. 40,67,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Education'."

DEMAND No. 21—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF EDUCATION.

"That a sum not exceeding Rs. 2,52,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Education'."

DEMAND No. 22—TRIBAL AREAS

"That a sum not exceeding Rs. 31,54,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Tribal Areas'."

DEMAND No. 23—EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 46,93,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'External Affairs'."

DEMAND No. 24—CHANDERNAGORE

"That a sum not exceeding Rs. 1,94,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Chandernagore'."

DEMAND No. 25—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF EXTERNAL AFFAIRS

"That a sum not exceeding Rs. 32,000 be granted to the President, on account, for or towards

defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Expenditure under the Ministry of External Affairs.'

DEMAND No. 26—MINISTRY OF FINANCE

"That a sum not exceeding Rs. 12,03,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Finance'."

DEMAND No. 27—CUSTOMS

"That a sum not exceeding Rs. 28,12,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Customs'."

DEMAND No. 28—UNION EXCISE DUTIES

"That a sum not exceeding Rs. 45,36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Union Excise Duties'."

DEMAND No. 29—TAXES ON INCOME INCLUDING CORPORATION TAX

"That a sum not exceeding Rs. 28,40,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Taxes on Income including Corporation Tax'."

DEMAND No. 30—OPIUM

"That a sum not exceeding Rs. 2,56,13,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Opium'."

DEMAND No. 31—STAMPS

"That a sum not exceeding Rs. 9,96,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Stamps'."

DEMAND No. 32—PAYMENTS TO OTHER GOVERNMENTS, DEPARTMENTS, ETC.

"That a sum not exceeding Rs. 92,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Payments to other Governments, Departments, etc.'"

DEMAND No. 33—AUDIT

"That a sum not exceeding Rs. 58,99,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Audit'."

DEMAND No. 34—CURRENCY

"That a sum not exceeding Rs. 13,70,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Currency'."

DEMAND No. 35—MINT

"That a sum not exceeding Rs. 8,02,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Mint'."

DEMAND No. 36—TERRITORIAL AND POLITICAL PENSIONS

"That a sum not exceeding Rs. 1,90,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Territorial and Political Pensions'."

DEMAND No. 37—SUPERANNUATION ALLOWANCES AND PENSIONS

"That a sum not exceeding Rs. 55,24,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Superannuation Allowances and Pensions'."

DEMAND No. 38—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF FINANCE

"That a sum not exceeding Rs. 16,71,000 be granted to the President, on account, for or towards

defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Finance'."

DEMAND No. 39—GRANTS-IN-AID TO STATES

"That a sum not exceeding Rs. 3,57,47,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Grants-in-aid to States'."

DEMAND No. 40—MISCELLANEOUS ADJUSTMENTS BETWEEN THE UNION AND STATE GOVERNMENTS

"That a sum not exceeding Rs. 15,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Adjustments between the Union and State Governments'."

DEMAND No. 41—EXTRA-ORDINARY PAYMENTS

"That a sum not exceeding Rs. 1,91,01,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Extra-ordinary Payments'."

DEMAND No. 42—PRE-PARTITION PAYMENTS

"That a sum not exceeding Rs. 16,20,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Pre-partition Payments'."

DEMAND No. 43—MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 3,90,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Food and Agriculture'."

DEMAND No. 44—FOREST

"That a sum, not exceeding Rs. 2,80,000 be granted to the President, on account, for or towards defraying the charges during the

year ending on the 31st day of March, 1954, in respect of 'Forest'."

DEMAND No. 45—AGRICULTURE

"That a sum not exceeding Rs. 30,69,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Agriculture'."

DEMAND No. 46—CIVIL VETERINARY SERVICES

"That a sum not exceeding Rs. 3,08,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Civil Veterinary Services'."

DEMAND No. 47—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 6,11,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Food and Agriculture'."

DEMAND No. 48—MINISTRY OF HEALTH

"That a sum not exceeding Rs. 53,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Health'."

DEMAND No. 49—MEDICAL SERVICES

"That a sum not exceeding Rs. 8,95,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Medical Services'."

DEMAND No. 50—PUBLIC HEALTH

"That a sum not exceeding Rs. 9,59,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Public Health'."

DEMAND No. 51—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF HEALTH

"That a sum not exceeding Rs. 6,36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Expenditure under the Ministry of Health'."

DEMAND No. 52—MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 10,68,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Home Affairs'."

DEMAND No. 53—CABINET

"That a sum not exceeding Rs. 1,99,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Cabinet'."

DEMAND No. 54—DELHI

"That a sum not exceeding Rs. 12,60,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Delhi'."

DEMAND No. 55—POLICE

"That a sum not exceeding Rs. 5,76,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Police'."

DEMAND No. 56—CENSUS

"That a sum not exceeding Rs. 87,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Census'."

DEMAND No. 57—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF HOME AFFAIRS

"That a sum not exceeding Rs. 92,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of

March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Home Affairs'."

DEMAND No. 58—ANDAMAN AND NICOBAR ISLANDS

"That a sum not exceeding Rs. 14,66,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Andaman and Nicobar Islands'."

DEMAND No. 59—MINISTRY OF INFORMATION AND BROADCASTING

"That a sum not exceeding Rs. 8,55,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Information and Broadcasting'."

DEMAND No. 60—BROADCASTING

"That a sum not exceeding Rs. 19,08,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Broadcasting'."

DEMAND No. 61—MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 66,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Irrigation and Power'."

DEMAND No. 62—IRRIGATION (INCLUDING WORKING EXPENSES), NAVIGATION, EMBANKMENT AND DRAINAGE WORKS—MET FROM REVENUE

"That a sum not exceeding Rs. 2,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Irrigation (including Working Expenses), Navigation, Embankment and Drainage Works—met from Revenue'."

DEMAND No. 63—MULTIPURPOSE RIVER SCHEMES

"That a sum not exceeding Rs. 3,80,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Multipurpose River Schemes'."

DEMAND No. 64—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF IRRIGATION AND POWER

"That a sum not exceeding Rs. 3,37,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Irrigation and Power'."

DEMAND No. 65—MINISTRY OF LABOUR

"That a sum not exceeding Rs. 2,44,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Labour'."

DEMAND No. 66—CHIEF INSPECTOR OF MINES

"That a sum not exceeding Rs. 74,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Chief Inspector of Mines'."

DEMAND No. 67—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF LABOUR

"That a sum not exceeding Rs. 26,49,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Labour'."

DEMAND No. 68—EMPLOYMENT EXCHANGES AND RESETTLEMENT

"That a sum not exceeding Rs. 11,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Employment Exchanges and Resettlement'."

DEMAND No. 69—CIVIL DEFENCE

"That a sum not exceeding Rs. 10,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Civil Defence'."

DEMAND No. 70—MINISTRY OF LAW

"That a sum not exceeding Rs. 14,62,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Law'."

DEMAND No. 71—ADMINISTRATION OF JUSTICE

"That a sum not exceeding Rs. 16,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Administration of Justice'."

DEMAND No. 72—MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

"That a sum not exceeding Rs. 60,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Natural Resources and Scientific Research'."

DEMAND No. 73—SURVEY OF INDIA

"That a sum not exceeding Rs. 8,69,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Survey of India'."

DEMAND No. 74—BOTANICAL SURVEY

"That a sum not exceeding Rs. 22,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Botanical Survey'."

DEMAND No. 75—ZOOLOGICAL SURVEY

"That a sum not exceeding Rs. 36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Zoological Survey'."

DEMAND No. 76—GEOLOGICAL SURVEY

"That a sum not exceeding Rs. 4,28,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Geological Survey'."

DEMAND No. 77—MINES

"That a sum not exceeding Rs. 1,79,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Mines'."

DEMAND No. 78—SCIENTIFIC RESEARCH

"That a sum not exceeding Rs. 26,35,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Scientific Research'."

DEMAND No. 79—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

"That a sum not exceeding Rs. 1,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Natural Resources and Scientific Research'."

DEMAND No. 80—DEPARTMENT OF PARLIAMENTARY AFFAIRS

"That a sum not exceeding Rs. 10,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Department of Parliamentary Affairs'."

DEMAND No. 81—MINISTRY OF PRODUCTION

"That a sum not exceeding Rs. 62,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Production'."

DEMAND No. 82—SALT

"That a sum not exceeding Rs. 10,49,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Salt'."

DEMAND No. 83—OTHER ORGANISATIONS UNDER THE MINISTRY OF PRODUCTION

"That a sum not exceeding Rs. 9,83,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Other Organisations under the Ministry of Production'."

DEMAND No. 84—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF PRODUCTION

"That a sum not exceeding Rs. 15,36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Production'."

DEMAND No. 85—MINISTRY OF REHABILITATION

"That a sum not exceeding Rs. 1,65,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Rehabilitation'."

DEMAND No. 86—EXPENDITURE ON DISPLACED PERSONS

"That a sum not exceeding Rs. 1,05,63,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Expenditure on Displaced Persons'."

DEMAND No. 87—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF REHABILITATION

"That a sum not exceeding Rs. 3,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Expenditure under the Ministry of Rehabilitation'."

DEMAND No. 88—MINISTRY OF STATES

"That a sum not exceeding Rs. 97,000 be granted to the President, on account, for or towards defraying the charges during the year ending, on the 31st day of March, 1954, in respect of 'Ministry of States'."

DEMAND No. 89—PRIVY PURSES AND ALLOWANCES OF INDIAN RULERS

"That a sum not exceeding Rs. 64,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Privy Purses and Allowances of Indian Rulers'."

DEMAND No. 90—KUTCH

"That a sum not exceeding Rs. 9,26,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Kutch'."

DEMAND No. 91—BILASPUR

"That a sum not exceeding Rs. 2,13,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Bilaspur'."

DEMAND No. 92—MANIPUR

"That a sum not exceeding Rs. 5,29,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Manipur'."

DEMAND No. 93—TRIPURA

"That a sum not exceeding Rs. 10,11,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Tripura'."

DEMAND No. 94—RELATIONS WITH STATES

"That a sum not exceeding Rs. 5,18,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Relations with States'."

DEMAND No. 95—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF STATES

"That a sum not exceeding Rs. 4,97,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Expenditure under the Ministry of States'."

DEMAND No. 96—MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 2,59,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Transport'."

DEMAND No. 97—PORTS AND PILOTAGE

"That a sum not exceeding Rs. 5,20,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ports and Pilotage'."

DEMAND No. 98—LIGHTHOUSES AND LIGHTSHIPS

"That a sum not exceeding Rs. 6,64,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Lighthouses and Lightships'."

DEMAND No. 99—CENTRAL ROAD FUND

"That a sum not exceeding Rs. 40,94,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Central Road Fund'."

DEMAND No. 100—COMMUNICATIONS (INCLUDING NATIONAL HIGHWAYS)

"That a sum not exceeding Rs. 39,37,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Communications (including National Highways)'."

DEMAND NO. 101—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF TRANSPORT

"That a sum not exceeding Rs. 36,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Expenditure under the Ministry of Transport'."

DEMAND NO. 102—MINISTRY OF WORKS, HOUSING AND SUPPLY

"That a sum not exceeding Rs. 1,82,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Ministry of Works, Housing and Supply'."

DEMAND NO. 103—SUPPLIES

"That a sum not exceeding Rs. 22,97,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Supplies'."

DEMAND NO. 104—OTHER CIVIL WORKS

"That a sum not exceeding Rs. 1,23,11,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Other Civil Works'."

DEMAND NO. 105—STATIONERY AND PRINTING

"That a sum not exceeding Rs. 41,12,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Stationery and Printing'."

DEMAND NO. 106—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF WORKS, HOUSING AND SUPPLY

"That a sum not exceeding Rs. 3,87,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Works, Housing and Supply'."

DEMAND NO. 107—PARLIAMENT

"That a sum not exceeding Rs. 11,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Parliament'."

DEMAND NO. 108—MISCELLANEOUS EXPENDITURE UNDER THE PARLIAMENT SECRETARIAT

"That a sum not exceeding Rs. 2,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Miscellaneous Expenditure under the Parliament Secretariat'."

DEMAND NO. 109—SECRETARIAT OF THE VICE-PRESIDENT

"That a sum not exceeding Rs. 7,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Secretariat of the Vice-President'."

DEMAND NO. 110—CAPITAL OUTLAY OF THE MINISTRY OF COMMERCE AND INDUSTRY

"That a sum not exceeding Rs. 51,90,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay of the Ministry of Commerce and Industry'."

DEMAND NO. 111—CAPITAL OUTLAY ON INDIAN POSTS AND TELEGRAPHS (NOT MET FROM REVENUE)

"That a sum not exceeding Rs. 97,07,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Indian Posts and Telegraphs (Not met from Revenue)'."

DEMAND NO. 112—CAPITAL OUTLAY ON CIVIL AVIATION

"That a sum not exceeding Rs. 19,33,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Civil Aviation'."

**DEMAND NO. 113—OTHER CAPITAL
OUTLAY OF THE MINISTRY OF
COMMUNICATIONS**

"That a sum not exceeding Rs. 9,63,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Communications'."

**DEMAND NO. 114—DEFENCE
CAPITAL OUTLAY**

"That a sum not exceeding Rs. 1,50,00,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Defence Capital Outlay'."

**DEMAND NO. 115—CAPITAL OUTLAY
OF THE MINISTRY OF EDUCATION**

"That a sum not exceeding Rs. 50,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay of the Ministry of Education'."

**DEMAND NO. 116—CAPITAL OUTLAY
ON THE INDIA SECURITY PRESS**

"That a sum not exceeding Rs. 65,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on the India Security Press'."

**DEMAND NO. 117—CAPITAL OUTLAY
ON CURRENCY**

"That a sum not exceeding Rs. 20,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Currency'."

**DEMAND NO. 118—CAPITAL OUTLAY
ON MINTS**

"That a sum not exceeding Rs. 4,20,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Mints'."

**DEMAND NO. 119—COMMUTED
VALUE OF PENSIONS**

"That a sum not exceeding Rs. 8,65,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Commutated Value of Pensions'."

**DEMAND NO. 120—PAYMENTS TO
RETRENCHED PERSONNEL**

"That a sum not exceeding Rs. 15,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Payments to Retrenched Personnel'."

**DEMAND NO. 121—OTHER CAPITAL
OUTLAY OF THE MINISTRY OF
FINANCE**

"That a sum not exceeding Rs. 59,25,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Finance'."

**DEMAND NO. 122—LOANS AND AD-
VANCES BY THE CENTRAL GOVERN-
MENT**

"That a sum not exceeding Rs. 2,22,69,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Loans and Advances by the Central Government'."

**DEMAND NO. 123—CAPITAL OUTLAY
ON FORESTS**

"That a sum not exceeding Rs. 1,93,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Forests'."

**DEMAND NO. 124—PURCHASES OF
FOODGRAINS**

"That a sum not exceeding Rs. 50,00,00,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Purchases of Foodgrains'."

DEMAND No. 125—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD AND AGRICULTURE

“That a sum not exceeding Rs. 1,65,62,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Other Capital Outlay of the Ministry of Food and Agriculture.’”

DEMAND No. 126—CAPITAL OUTLAY OF THE MINISTRY OF HEALTH

“That a sum not exceeding Rs. 28,01,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay of the Ministry of Health.’”

DEMAND No. 127—CAPITAL OUTLAY OF THE MINISTRY OF HOME AFFAIRS

“That a sum not exceeding Rs. 2,39,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay of the Ministry of Home Affairs.’”

DEMAND No. 128—CAPITAL OUTLAY ON BROADCASTING

“That a sum not exceeding Rs. 5,94,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay on Broadcasting.’”

DEMAND No. 129—CAPITAL OUTLAY ON MULTIPURPOSE RIVER SCHEMES

“That a sum not exceeding Rs. 31,65,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay on Multipurpose River Schemes.’”

DEMAND No. 130—OTHER CAPITAL OUTLAY OF THE MINISTRY OF IRRIGATION AND POWER

“That a sum not exceeding Rs. 43,34,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of

‘Other Capital Outlay of the Ministry of Irrigation and Power.’”

DEMAND No. 131—CAPITAL OUTLAY OF THE MINISTRY OF LABOUR

“That a sum not exceeding Rs. 38,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay of the Ministry of Labour.’”

DEMAND No. 132—OTHER CAPITAL OUTLAY OF THE MINISTRY OF NATURAL RESOURCES AND SCIENTIFIC RESEARCH

“That a sum not exceeding Rs. 5,92,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Other Capital Outlay of the Ministry of Natural Resources and Scientific Research.’”

DEMAND No. 133—CAPITAL OUTLAY OF THE MINISTRY OF PRODUCTION

“That a sum not exceeding Rs. 33,54,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay of the Ministry of Production.’”

DEMAND No. 134—CAPITAL OUTLAY OF THE MINISTRY OF REHABILITATION

“That a sum not exceeding Rs. 2,08,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay of the Ministry of Rehabilitation.’”

DEMAND No. 135—CAPITAL OUTLAY OF THE MINISTRY OF STATES

“That a sum not exceeding Rs. 33,40,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of ‘Capital Outlay of the Ministry of States.’”

DEMAND No. 136—CAPITAL OUTLAY ON PORTS.

"That a sum not exceeding Rs. 26,71,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Ports'."

DEMAND No. 137—CAPITAL OUTLAY ON ROADS

"That a sum not exceeding Rs. 72,32,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Roads'."

DEMAND No. 138—OTHER CAPITAL OUTLAY OF THE MINISTRY OF TRANSPORT.

"That a sum not exceeding Rs. 18,96,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Transport'."

DEMAND No. 139—NEW DELHI CAPITAL OUTLAY

"That a sum not exceeding Rs. 21,56,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'New Delhi Capital Outlay'."

DEMAND No. 140—CAPITAL OUTLAY ON BUILDINGS

"That a sum not exceeding Rs. 77,15,000 be granted to the President, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1954, in respect of 'Capital Outlay on Buildings'."

DEMAND No. 141—OTHER CAPITAL OUTLAY OF THE MINISTRY OF WORKS, HOUSING AND SUPPLY.

"That a sum not exceeding Rs. 74,000 be granted to the President, on account, for or towards defraying the charges during the

year ending on the 31st day of March, 1954, in respect of 'Other Capital Outlay of the Ministry of Works, Housing and Supply'."

APPROPRIATION (VOTE ON ACCOUNT) BILL

The Minister of Finance (Shri C. D. Deshmukh): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54."

The motion was adopted.

Shri C. D. Deshmukh: I introduce * the Bill.

APPROPRIATION (VOTE ON ACCOUNT) BILL

The Minister of Finance (Shri C. D. Deshmukh): I beg to move **:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54, be taken into consideration."

Mr. Deputy-Speaker: The question is:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the service of a part of the financial year 1953-54, be taken into consideration."

The motion was adopted.

Clauses 1, 2, 3 and the Schedule the Title and the Enacting Formula were added to the Bill.

Shri C. D. Deshmukh: I beg to move:

"That the Bill be passed."

Mr. Deputy-Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

*Introduced with the previous recommendation of the President.

**Moved with the previous recommendation of the President.